Name of the Corporate Debtor: GVK ENERGY LIMITED; Date of Commencement of CIRP: 06-05-2025; List of Creditors as on: 31-07-2025; Name of IP: Mr. Venkata Chalam Varanasi; Process Number: 1; Last 5 digitof registration number: 10780

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	13511898417	1	13511898417	12.08				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	17	103437732006	15	98367929496	87.92		549469065	4520333444	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	2	1332878			0.00			1332877	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		20	116950963301	16	111879827913	100.00		549469065	4521666321	